

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 83874/2018,83875/2018, in Petition(s) for Special Leave to Appeal (C) No(s). 15745/2018

SATYA PRAKASH DUBEY

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

IA No. 83875/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 83874/2018 - EXEMPTION FROM FILING O.T.)

Date : 07-02-2020 These matters were called on for hearing today.

For Petitioner(s) Mr. Manoj K. Mishra, AOR
 Mr. Umesh Dubey, Adv.

For Respondent(s)

Mr. Ankur Yadav, AOR

Mr. Harish Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos. 1 to 3 but no one has entered appearance on their behalf. Respondent No.4 has already filed the counter affidavit.

However, Mr. Harish Pandey, Ld. Advocate-on-Record seeks and is given one week's time to file the vakalatnama and four weeks' time to file the counter affidavit on behalf of respondent Nos. 1 and 2. After expiry of aforesaid period, the matter be processed for listing before the Hon'ble Court under the rules.

RAJIV KALRA
Registrar